

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3107
(To be answered on the 11th July 2019)**

AIRLINE HUB

3107. SHRI K. MURALEEDHARAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Union Government has any proposal for the introduction and development of airline hub in Kerala;
(b) if so, the details thereof;
(c) whether the Government of Kerala has submitted any proposal for airlines hub in the State; and
(d) if so, the details thereof and the action taken thereon?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) No Sir. However, the Government is in favour of creation of hubs at Indian airports for the benefit of Indian carriers and passengers.

(b) Does not arise.

(c) & (d) No Sir. However, there is a demand from the Kerala Government to grant Kannur as a point of call to major Gulf Countries (UAE, Qatar and Saudi Arabia) as the airlines of these countries have shown interests to operate flights to/from Kannur. These Gulf countries have already been granted upto 13 points of call in India including three points in Kerala alone viz. Trivandrum, Kozhikode and Kochi. Further, these three airports of Kerala have also been designated under 18 tourist destinations and are allowed to the designated airlines of SAARC (excluding Pakistan and Afghanistan) and ASEAN countries for operations of unlimited frequencies. The Indian carriers are free to operate any number of flights from any airport in India including Kannur to international destinations available under the bilateral Air Services Agreements. With regard to operation of Cargo flights of foreign designated carriers, India has adopted a policy of Open Sky for Cargo which permits the foreign airlines to operate any number of cargo flights to/from any airport in India including Kannur International Airport.
